

HIGH COURT OF HIMACHAL PRADESH, SHIMLA -171001

No.HHC/Admn.2(23)/82-VI-

Dated 10.07.2013

ADVERTISEMENT NOTICE

Applications for filling up following vacancies in the Registry of the High Court of Himachal Pradesh, Shimla, are invited from the desirous eligible graduate candidates, on the format given below to reach the Registry of the High Court on or before **31st July, 2013**. Candidates already in service should apply through proper channel.

The candidate should not be less than 18 years and more than 45 years of age as on **31st July, 2013**. In-complete applications or the applications received after the aforesaid date, shall not be entertained.

Sl No.	Description of vacancy	Total No. of vacancies	Pay Band/scale	Qualification/ Eligibility criteria
1.	Stenographers	One and few anticipate vacancies	₹10300-34800 + ₹4400/- Grade Pay + ₹600/- Special Pay with initial pay of ₹14,590/-	Graduation. The candidate shall have to pass English Stenography test at the speed of 110 words per minutes to be transcribed within a period five times the period taken to dictate, and typing test at the speed of 40 words per minute. Note:- Allowance of 10% mistakes inclusive of left out words shall be given while calculating the speed.
2.	Junior Scale Stenographers	Two and few vacancies	₹10300-34800 + ₹3200/- Grade Pay + ₹400/- Special Pay with initial pay of ₹13,500/-.	Graduation. Minimum speed in short hand and typing shall be 100 words per minute and 30 words per minute, respectively. The matter dictated in short hand shall have to be transcribed within a period five times the time taken to dictate. Note: (i) The Chief Justice may grant relaxation in speed upto 10%.

				(ii) If the candidates are not found suitable, the Chief Justice may, in his, discretion, vary the thereof, as specified above.
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BY ORDER etc.

REGISTRAR GENERAL

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Dated 10.07.2013

Copy forwarded to:-

1. All the District and Sessions Judges in the State, with the request to circulate the Advertisement Notice in all the Subordinate Courts in their respective Sessions Divisions and display the same on the Notice Boards of the Subordinate Courts under their control.
2. The NIC Officers posted in the High Court for uploading the above Advertisement Notice and enclosed format on the High Court Website.
3. Notice Board, High Court.

ASSISTANT REGISTRAR (ESTT)

FORMAT

APPLICATION FOR THE POST OF _____

Paste your recent passport size photograph.

- i) Name:
- ii) Father's/Husband Name:
- iii) Qualification :
- iv) Educational qualification:

- v) Date of birth:
- vi) Experience, if any,

- vii) Address for correspondence;

- viii) Permanent Address ;

Note: attested copies of all the certificates to be annexed.

Dated:

**Name & signature
of the applicant.**

DECLARATION:

I, _____ the above named applicant, solemnly affirm and declare that the particulars given by me herein above are true and correct to my personal knowledge. In case any false or fictitious fact is found, I shall be responsible therefore.

Dated:

**Name & Signature
of the applicant**